MANIPUR GAZETTE

सत्यमेव जयते

PUBLISHED BY AUTHORITY

No. 21 Imphal, Wednesday, December 3, 2025 (Agrahayana 12, 1947)

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PART-II(B)
HIGH COURT OF MANIPUR
AT IMPHAL

N O T I F I C A T I O N

Imphal, the 1st August, 2025

No. HCMEST/19/2025-ESTT-1/ : In exercise of the power conferred under Article 229(1) of the Constitution of India, read with Rule 6(1) & 7(8) of the "High Court of Manipur Officers and Employees Recruitment and Condition of Service (Classification, Control, Appeal and Conduct) Rules, 2020", Hon'ble the Chief Justice is pleased to appoint temporarily on promotion **Shri Angom Subhaschandra Singh,** Superintendent as **Assistant Registrar** in the High Court of Manipur in the Level-12 of Pay Matrix (₹ 53,100–1,67,800) of Manipur Services (Revised Pay) Rules, 2019 per month plus other allowances as admissible under the Rules from time to time w.e.f. the date of joining vice Shri Sorokhaibam Devendra Meetei, Retired.

He shall be on probation for 2 (two) years.

This promotion shall be subject to the final outcome of WP(C) No. 79 of 2025.

Further, he shall look after the work of Superintendent (Judl.-II) **as an interim measure without any remuneration** until further order.

By order etc.,

OJESH MUTUM,
Registrar General,
High Court of Manipur.

HIGH COURT OF MANIPUR
AT IMPHAL

O R D E R

Imphal, the 30th October, 2025

No. HCMEST/35/2025-ESTT-1/: In exercise of the power conferred under Article 229(1) of the Constitution of India, read with Rule 6(1) & 7(8) of the "High Court of Manipur Officers and Employees Recruitment and Condition of Service (Classification, Control, Appeal and Conduct) Rules, 2020", Hon'ble the Chief Justice is pleased to appoint the following Class-II (Grade-IV) Gazetted Officers of the High Court of Manipur temporarily on promotion to the 3 (three) posts of "Assistant Registrar" in order of merit, in the Level-12 of Pay Matrix (₹ 53,100–1,67,800) of Manipur Services (Revised Pay) Rules, 2019 per month plus other allowances as admissible under the Rules from time to time w.e.f. the date of joining.

Sl.No.	Name	Remarks
1	Kangabam Jayanta Singh, Superintendent	Vice M. Binarani Singha, retired
2	Lourembam Sunil Singh, Superintendent	Vice Khumanthem Johnnev, retired
3	Maibam Sanayaima Meitei, Stamp Reporter	against the 1 (one) post created vide letter No. Judl-1/5/2025-SEC/LAW: dated 7th April, 2025

They shall be on probation for 2 (two) years from the date of joining.

However, they shall continue to discharge the duties of their earlier respective posts until further order(s).

This promotion shall be subject to the final outcome of WP(C) No. 79 of 2025.

By order etc.,

OJESH MUTUM,
Registrar General,
High Court of Manipur.

HIGH COURT OF MANIPUR
AT IMPHAL

O R D E R

Imphal, the 31st October, 2025

No. HCMEST/35/2025-ESTT-1/ : In exercise of the power conferred under Article 229(1) of the Constitution of India, read with Rules 6(1) and 7(13) of the "High Court of Manipur Officers and Employees Recruitment and Condition of Service (Classification, Control, Appeal and Conduct) Rules, 2020", Hon'ble the Chief Justice is pleased to appoint the following employees of the High Court of Manipur as **"Superintendent"** temporarily on promotion in order of merit in the Level-9 of Pay Matrix (₹ 43,300–1,37,100) of Manipur Services (Revised Pay) Rules, 2019 per month plus other allowances as admissible under the Rules from time to time w.e.f. the date of Joining.

Sl.no.	Name and Designation	Remark
1	Shougaijam Kanankumar Singh, Court Master	Vice Naorem Rameshwar Singh, retired
2	Florence Zenmuankim, Sr. Judicial Assistant	Vice Angom Subhaschandra Singh, promoted
3	Oinam Surjit Singh, Court Master	against the 1 (one) post created vide letter No. Judl-1/5/2025-SEC/LAW: dated 7th April, 2025
4	T. Zamkholet Haokip, Sr. Judicial Assistant	Vice Kangabam Jayanta Singh, promoted

They shall be on probation for 2 (two) years from the date of joining.

However, they shall continue to discharge the duties of their earlier respective posts until further order(s).

This promotion shall be subject to the final outcome of WP(C) No. 79 of 2025.

By order etc.,

OJESH MUTUM,
Registrar General,
High Court of Manipur.

PART-IX

GOVERNMENT OF MANIPUR
DIRECTORATE OF PRINTING & STATIONERY

N O T I F I C A T I O N

Imphal, the 3rd December, 2025

No.: ID-DPS-203/10/2025-DPS-DP&S: It is hereby notified that there were no weekly publications of the Manipur Gazette from 17th September, 2025, till 26th November, 2025, as the Directorate of Printing and Stationery, Manipur, did not receive the relevant documents for the Weekly publication.

TH. BINODKUMAR SINGH,
Assistant Director,
Printing & Stationery, Manipur.

Printed at and Published by the Directorate of Printing & Stationery, Government of Manipur.

Digitally signed by
Thingbaijam Binodkumar Singh
Date: 03-12-2025 15:51:48